GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA STARRED QUESTION NO. 147 TO BE ANSWERED ON 13.02.2023

WORKERS REGISTERED IN E-SHRAM PORTAL

†*147. SHRI RATTAN LAL KATARIA: SHRI JAYANT SINHA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of workers in the unorganized sector registered in the e-Shram portal till 2022, State-wise incuding Jharkhand;
- (b)the type of social security being provided to the workers linked to the e-Shram portal by the Union Government;
- (c)whether the workers registered in the e-Shram portal are being provided sufficient employment during Covid pandemic, if so, the details thereof;
- (d)the initiative of the Government to utilise the e-Shram portal for the delivery of schemes to unorganised workers; and
- (e)the steps taken by the Government to ensure maximum registration on e-Shram in all villages and districts of the country?

ANSWER

MINISTER OF LABOUR AND EMPLOYMENT (SHRI BHUPENDER YADAV)

(a) to (e): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *147 TO BE ANSWERED ON 13.02.2023 BY SHRI RATTAN LAL KATARIA & SHRI JAYANT SINHA REGARDING WORKERS REGISTERED IN E-SHRAM PORTAL.

(a): State-wise count of registrations including Jharkhand on e-SHRAM portal till 31st December, 2022 is annexed.

(b) &(c): e-SHRAM portal was launched on 26th August, 2021, which was after the COVID pandemic subsided. e-SHRAM has been integrated with Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) scheme through which any unorganised worker can register to enrol for pension benefits under the scheme. e-SHRAM portal has also been integrated with National Career Services (NCS) to provide job opportunities to unorganised workers. The workers can apply for various available job openings/ opportunities on NCS as per their skills, education and experience.

(d): Ministry has developed Standard Operating Procedure (SOP) to share e-SHRAM data with States/ UTs. Based on this SOP, data sharing guidelines have been shared with all the States & UTs. Pilot integration for Data Sharing with Haryana has been completed. SOP/Guidelines to share e-SHRAM data with Central Ministries/Departments is also under finalization. The e-SHRAM data may be used by the respective States/ UTs/ Central Ministries for delivery of schemes to the unorganised workers.

(e): e-SHRAM portal can be accessed through url: https://eShram.gov.in/. Ministry has onboarded services of Common Service Centres (CSC) and State Sewa Kendras (SSKs) to facilitate workers in the registration process. e-SHRAM has also been integrated with UMANG (Unified Mobile Application for New-age Governance) mobile application, through which workers can register on e-SHRAM, update their details and download Universal Account Number (UAN) card using their mobiles.

Annexure referred to in reply to part (a) of the Lok Sabha Starred Question No. *147 for 13.02.2023.

State-wise count of registrations including Jharkhand on eShram portal till 31st December 2022 is as under:

	is as under:		
Sl.No	State	Total Registrations	
1	UTTAR PRADESH	8,29,88,073	
2	BIHAR	2,85,31,705	
3	WEST BENGAL	2,57,42,622	
4	MADHYA PRADESH	1,68,25,175	
5	MAHARASHTRA	1,33,84,893	
6	ODISHA	1,33,20,014	
7	RAJASTHAN	1,27,48,263	
8	JHARKHAND	91,19,684	
9	GUJARAT	91,07,473	
10	TAMIL NADU	83,11,915	
11	CHHATTISGARH	82,42,237	
12	ANDHRA PRADESH	78,77,639	
13	KARNATAKA	73,13,170	
14	ASSAM	68,92,991	
15	KERALA	59,02,220	
16	PUNJAB	54,93,649	
17	HARYANA	52,44,430	
18	TELANGANA	40,28,938	
19	JAMMU AND KASHMIR	33,54,810	
20	DELHI	32,48,331	
21	UTTARAKHAND	29,70,503	
22	HIMACHAL PRADESH	19,21,821	
23	TRIPURA	8,43,374	
24	MANIPUR	4,04,085	
25	MEGHALAYA	2,83,531	
26	NAGALAND	2,18,409	
27	PUDUCHERRY	1,76,253	
28	CHANDIGARH	1,73,917	
29	ARUNACHAL PRADESH	1,40,041	
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	72,799	
31	MIZORAM	58,089	
32	GOA	51,663	
33	ANDAMAN AND NICOBAR ISLANDS	28,410	
34	LADAKH	28,388	
35	SIKKIM	23,110	
36	LAKSHADWEEP	2,411	
20	TOTAL	28,50,75,036	